

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.158/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Sushil Kumar Ganeriwala. -Versus-Bengal Brahmaputra Buildcon Pvt. & Ors. | | |
| Under Section | 397/398 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. CS. SANJAY KUMAR GUPTA (Pcs)
2. CS. ROHIT KUMAR KESHRI (Pcs) } PETITIONER.

Rohit Keshri
29/11/17.

1. MS SWAPNA CHOUDHURY
2. MR. MOHAN GOENKA

Rajendra

29/11/2017

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 02/01/2018 for remaining arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)